

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:206

ANSWERED ON:06.07.2004

DEMAND AND SUPPLY OF POWER

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Will the Minister of POWER be pleased to state:

- (a) the latest position of power generation, its demand and supply in the country, State-wise;
- (b) the analytical statement of power generated from various resources in the country, State-wise;
- (c) the details of measures taken to bridge the gap between the demand and supply of power and target set for Tenth Five Year Plan in this regard; and
- (d) the steps being taken by the Government to achieve the target set for the plan ?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI P.M. SAYEED)

(a) & (b) : State-wise power supply position in the country during May 2004 and April- May 2004 is given at Annexure-I.State-wise electricity generation from various resources during April-May 2004 is given at Annexure-II.

(c) :Electricity is a concurrent subject. Supply and distribution of electricity in a State is the responsibility of the State Government/State Power Utility concerned which decides the priorities of power supply to various categories of consumers/areas in the State. Government of India only supplements the efforts of the State Governments by setting up of power plants through Central Public Sector Undertakings in Central Sector. However, the following steps are being taken to improve the generation and availability of power in the country:

(i)A capacity addition of 41,110MW has been targeted for 10th Five Year Plan consisting of 22,832 MW in Central Sector, 11,157 MW in State Sector and 7,121 MW in Private Sector.

(ii) Early stabilization of newly commissioned units and overall increase in PLF of thermal units.

(iii) To bring about reforms in distribution, Government of India has implemented the Accelerated Power Development and Reforms Programme (APDRP) for upgradation of sub-transmission system in States as a major step towards reduction of aggregate transmission and commercial losses and attaining commercial viability of the power sector. Funds are being provided to States for undertaking schemes for sub-transmission and distribution systems under the APDRP.

(iv) Demand side management, energy efficiency and conservation measures.

(v) Disbursement of loans with interest subsidy by the Power Finance Corporation for renovation and modernization of old and inefficient generating units.

(vi)Enhancement of inter-state and inter-regional power transfer by strengthening of inter-regional transmission links and finally formation of National Grid.

(vii) Exploitation of hydro potential at a faster pace.

(d) : The Government is closely monitoring the progress of identified projects.Review meeting are held with the respective State Governments, promoters and the financial institutions with a view to remove bottlenecks and avoid slippage of these projects from the 10th Plan.